(वर्गीकरण तथा विपणन) अधिनियम, 1937 के अन्तर्गत कदाचार के मामलों में कितने व्यापारी दोषी पाये गये; और

(ख) उपर्युक्त व्यक्तियों के नाम, पदनाम तथा पते क्या हैं और उक्त अधिनियम को अनिवार्य बनाने के लिये क्या कार्यवाही की गई है?

खाद्य, कृषि, सामुदायिक विकास तथा सहकार मन्त्रालय में राज्य मंत्री (श्री अन्ना साहिब शिन्दे) : (क) 1966-67 ....एक

1967-68 ....एक

1968-69 ....एक

(ख) 1966-67 सर्वश्री खुमन चन्द श्याम लाल शूक निर्यातक कानपुर (उ० प्र०)। बम्बई बंदरगाह पर बुक किये गये शूकों के एक प्रेषण में लकड़ी के ब्लाक और नारियल की चटाई पायी गई। इसे जब्त कर लिया गया एवं पार्टी का अधिकरण पत्र 20 दिन के लिए मुअत्तिल कर दिया गया था और फिर कुछ शर्तें लगाकर जो अभी भी लागू हैं, उसे पुनः जारी कर दिया गया था।

(2) 1967-68 सर्वश्री टीका राम एण्ड सन्स प्राइवेट लिमिटिड अलीगढ (उ० प्र०) पार्टी के द्वारा एगमार्क के प्रमाण चिन्ह के अन्तर्गत वर्गीकृत कराए गये सरसों के तेल में खनिज तेल का मिश्रण पाया गया। अधिनियम के अन्तर्गत पार्टी का अधिकरण पत्र रद्द कर दिया गया था।

(3) 1968-69 सर्वश्री गया राम गब्बू लाल, शूक निर्यातक बरहज, जिला देवरिया (यू० पी०)

इंगलैंड के आयातकों ने एगमार्क के अन्तर्गत वर्गीकृत शूकों मे सीमेन्ट, बीजों तथा साबुत मसूर आदि के मिश्रण के मामलों का पता लगाया था। पार्टी का अधिकरण प्रमाणपत्र रद्द कर दिया गया।

Purchase of Wheat by India From U.S.A.

7489. SHRI D. C. SHARMA : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether the U. S. Agriculture Department has authorised the purchase of 360,000 tons of U. S. wheat by India against the PL 480 agreement signed last December ;

(b) if so, the salient features of the agreement ; and

(c) the progress made so far in purchasing and shipment of wheat ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : (a) The supplies of wheat from the U. S. A. are currently coming under the supplementary PL. 480 Agreement dated the 23rd December, 1968, which provides for the supply of 2.3 million metric tons of wheat. Purchase Authorisations under this Agreement have been issued by the United States Department of Agriculture from time to time. The Purchase Authorisations issued so far include the two Authorisations issued on 24th February, 1969 for a total of 360,000 metric tons of wheat. These are presumably the authorisations for purchase referred to by the hon. Member.

(b) Copies of the Agreement have already been placed in the Library of the Parliament for the information of the non. Members and the main features of it have been given in a Press Release issued on the 23rd December, 1968.

(c) Up to the end of March, 1969 a quantity of 12.75 lakh metric tons of wheat was purchased and 9.34 lakh metric tons of wheat was shipped under the Agreement.

Reclamation of Ravines in Certain States

7490. SHRI D. V. SINGH : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether Government's attention has been drawn to the news item captioned "Dacoity is Big Business in Gwalior" and